

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that **on 5<sup>th</sup> May 2025 :-**

The Division Bench comprising of the **Hon'ble Shri Justice N. J. Jamadar and the Hon'ble Shri Justice Sandeep V. Marne** will take up the specially assigned matters **in Court Room No. 3 at 4.30 pm**, as per the board to be notified separately.

Dated this 2<sup>nd</sup> day of May 2025.

By order,

sd/-  
**(A. H. Laddhad)**  
Prothonotary & Sr. Master  
High Court, Original Side,  
Bombay

sd/-  
**(H. M. Bhosale)**  
Registrar (Judl-I)  
High Court, Appellate Side,  
Bombay.